

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1258.2021
This the 24th of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Haleema Banoo wife of Farooq Ahmad Bhat, r/o MOhalla Bonapora (Boihama) Hazarpura, Aripanthan, Beerwah, District Budgam.

.....Applicant

(Advocate:- None)

Versus

1. State of J & K through Commissioner sum Secretary to Government, Social Welfare Department, Civil Secretariat, Jammu/Srinagar.
2. Director Missions, ICDS, Srinagar.
3. Mtr. Purnamajie, Programme Officer, ICDS, District Budgam.
4. Mtr. Rehana Jie, Project Officer, ICDS, Beerwah.
5. Mr. Farooq Ahmad Wani, District Social Welfare Officer, Budgam.
6. Hajira wife of MOhamad Maqbool Dar, resident of Mohalla Bonapora, Aripanthan, Tehsil Beerwah, District Budgam.

(By Advocate : Mr. Amit Gupta, AAG)

.....Respondents

O R D E R[O R A L]

(By Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Srinagar. It has been submitted at the Bar that since the case pertains to Anganwari workers, the Tribunal

